

CLASS I POSTS IN THE MINISTRY OF RAILWAYS

*350. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to refer to the answer given to Starred Question No. 38 in the Rajya Sabha on the 11th April, 1960 and state:

(a) the number of Class I posts created yearwise during the last three years ending 31st March, 1960;

(b) the break up of 127 posts filled by promotion from Class II to Class I during this period; and

(c) whether the rule of filling 33½ posts by promotion from Class II to Class I was adhered to?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN):

(a) The number is :	
During 1957-58	283
„ 1958-59	97
„ 1959-60	142
TOTAL	522

These figures include posts created in Junior Scale/Class II which may be operated either in Class I or Class II. They exclude short-term posts created by General Managers under their own powers.

(b) During 1957-58	32
„ 1958-59	82
„ 1959-60	13
TOTAL	127

(c) Yes.

SHRI M. P. BHARGAVA: May I know the manner of selection of candidates for promotion from Class II to Class I, and also whether there have been any cases where Class I officers, after officiating in Class I posts for several years, have been reverted to Class II?

SHRI SHAH NAWAZ KHAN: Sir, a regular selection is held by a committee consisting of the Director of Establishment, the Director in charge of the department concerned and a Member of the U. P. S. C. Selections

are made by this committee. Sometimes, it so happens that a Class II officer might officiate for some time in a Class I post but when the permanent incumbent comes or when that vacancy is surrendered, then naturally he has to revert.

SHRI M. P. BHARGAVA: May I know whether these selections are made yearly or as and when vacancies arise?

SHRI SHAH NAWAZ KHAN: Promotions from Class II to Class I are made whenever any vacancy arises or as we foresee posts falling vacant.

SHRI M. P. BHARGAVA: Then it is not an yearly thing. When persons are selected for promotion from Class II to Class I, where does the question of reverting them from Class I to Class II arise?

MR. CHAIRMAN: He has given that answer. He said that this would happen if the post is retrenched or when a permanent incumbent returns. That is what he said.

SHRI M. P. BHARGAVA: What I want to know is this: When the selections are made on a permanent basis, how is it that people promoted and officiating in Class I are sent back to Class II? I cannot understand this.

SHRI SHAH NAWAZ KHAN: As I said, where an officer from Class II officiates in a Class I post, then naturally he reverts, but when he is promoted on a permanent basis, he does not revert.

MR. CHAIRMAN: How can he be reverted when he is permanent?

श्री पा० ना० राजभोज : क्या मैं यह जान सकता हूँ कि शैड्यूल्ड कास्ट्स के लिये कितनी पोस्ट्स रिजर्व हैं और कितनी ऐक्चुअली फुलफिल की गई हैं ?

श्री शाहनवाज खाँ : जो परसेंटेज शैड्यूल्ड कास्ट्स के लिए रिजर्व है, उसका माननीय

सदस्य को अच्छी तरह से पता है। इनमें कितने शैड्यूल्ड कास्ट्स के हैं, इसकी मुझे इस वक्त इंफार्मेशन नहीं है। जब माननीय सदस्य दूसरा क्वेश्चन पूछेंगे तब बता सकूंगा।

SHRIMATI T. NALLAMUTHU RAMAMURTI: May I have an idea of the length of the period during which a Class II officer officiates in Class I after which he is reverted? That is very important.

MR. CHAIRMAN: She wants to know the length of the period for which a Class II officer officiates in a Class I post and then is reverted.

SHRI SHAH NAWAZ KHAN: It depends on each individual case.

SHRIMATI T. NALLAMUTHU RAMAMURTI: May I have the answer in detail Sir?

MR. CHAIRMAN: It depends on each individual case.

SHRIMATI T. NALLAMUTHU RAMAMURTI: It is a very vital question.

MR. CHAIRMAN: It is a very vital question, and that is why he answered that.

SHRI N. M. LINGAM: May I know whether it is not a fact that officiating service in a higher post is regarded as qualification for substantive appointment in that post while making appointments to the higher posts? If it is not, may I know why the Railway Ministry has made this departure in the matter of recruitment to Class I Posts?

SHRI SHAH NAWAZ KHAN: That is taken into consideration when a Class II officer is to be appointed to a Class I post. His officiating appointment in that grade is taken into consideration and he is given credit for that officiating service.

SHRI NAFISUL HASAN: May I know whether there is any reserva-

tion for Scheduled Castes in the posts which are to be filled by promotion or is it only for posts which are to be filled by direct recruitment?

SHRI SHAH NAWAZ KHAN: According to us . . .

DR. RAGHUBIR SINH: What is "According to us"?

MR. CHAIRMAN: The question is . . .

SHRI SHAH NAWAZ KHAN: "Us" is the Ministry of Railways.

When a competitive examination is held for departmental candidates there is reservation for the Scheduled Castes.

SHRI H. V. TRIPATHI: May I know whether the Selection Committee sits for making permanent promotions or for officiating ones also?

SHRI SHAH NAWAZ KHAN: I could not catch him, Sir.

MR. CHAIRMAN: Are officiating promotions also made according to the recommendations of a Selection Committee?

SHRI SHAH NAWAZ KHAN: No, Sir.

श्री किशोरी राम : इस रिजर्वेशन के मुताबिक शैड्यूल्ड कास्ट्स के लोगों को एग्जामिनेशन में कम्पीट करने के लिये किसी तरह की इंफार्मेशन नहीं दी जाती है और उन लोगों को नहीं बुलाया जाता है। तो इसके लिये सरकार क्या व्यवस्था कर रही है ?

श्री शाहनवाज खां : मेरे मुअज्जिज दोस्त की यह इतिला बिल्कुल गलत है। हम उनको खूब बुलाते हैं।

SHRIMATI YASHODA REDDY: May I know from the hon. Minister whether there was any occasion where a person who has officiated in a Class I post is reverted and instead of his being promoted another person is appointed to that Class I post overlook-

ing the former's temporary service and, if so, may I know the reason?

SHRI SHAH NAWAZ KHAN: That is a hypothetical question, Sir.

Such a situation might arise or might not arise.

SHRIMATI YASHODA REDDY: I want to know whether there has been such a case.

MR. CHAIRMAN: Put a separate question.

SHRIMATI YASHODA REDDY: Because this question seems to be based on that.

SHRI R. P. N. SINHA: Do I take it that efficiency is no longer the criterion for promotion in the Railways?

SHRI SHAH NAWAZ KHAN: It certainly is.

SHRI NAFISUL HASAN: May I know which of the posts which were to be filled by promotion were filled as a result of competitive examinations in the Railways? The hon. Minister just now said that there were certain posts that were required to be filled by promotion.

MR. CHAIRMAN: The question is, there is a quota of appointments in

Class I to be filled by promotion; why then did you have a competitive test?

SHRI SHAH NAWAZ KHAN: Sir, there are two modes of promotion. One system of promotion is entirely by seniority-cum-suitability. The other method is by a distinctive process of selection. When that comes in, we have to go in for competition.

WELLS AND TUBE WELLS IN THE UNION TERRITORIES

*351. **SHRI M. P. BHARGAVA:** Will the Minister of HEALTH be pleased to refer to the answer given to Starred Question No. 126 in the Rajya Sabha on the 14th April, 1960 and state:

(a) the number of new wells and tube wells which have been constructed in the Union Territories during the three years ending 30th June, 1960; and

(b) what are the other new sources of water supply opened in the Union Territories during the same period?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) and (b). A statement containing the requisite information is laid on the Table of the Sabha.

STATEMENT

Name of the Union Territory	Reply in respect of part (a)	Reply in respect of part (b)
1. Delhi	Three new wells and 10 new tube-wells (including water supplied by providing electric pumping sets over existing deep wells) have been sunk.	No other sources of water supply have been opened.
2. Himachal Pradesh	Three tube-wells have been bored but have not been put into commission so far.	Nearly one hundred springs and hill streams have been utilised for drinking water supply to the rural areas.